

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

HON'BLE MR.A.K. GAUR , MEMBER (J).

Original Application Number. 1101 OF 2005.

ALLAHABAD this the 19th day of **February, 2009.**

Laxman Das, aged about 55 years, Son of Late Sunna Lal, resident of 450, Nanakganj, Sipri Bazar, Jhansi.

.....Applicant.

VE R S U S

1. Union of India through Chairman, Railway Board, New Delhi .
2. Union of India through the General Manager, North Central Railway, Allahabad.
3. Divisional Railway Manager, North Central Railway, Jhansi.
4. Station Superintendent, North Central Railway, Jhansi, District- Jhansi.

.....Respondents

Advocate for the applicant: Sri R.K. Shukla
Sri S.M. Ali

Advocate for the Respondents : Sri R.C.. Joshi

O R D E R

Learned counsel for the applicant made an innocuous prayer that the representation filed by the applicant dated 18.01.2005/Annexure A-VI of O.A is still pending before the General Manager, North Central Railway, Allahabad (respondent No. 2) and the grievance of the applicant might be redressed in case a direction is given to the competent authority to consider and decide the same by a reasoned and speaking order taking into account the points raised therein and also in the light of R.B.E No. 103/05 dated 01.05.1999 within specified period.

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2. Accordingly I direct the General Manager, North Central Railway, Allahabad (respondent No. 2) to consider and decide the pending representation dated 18.01.2005/Annexure A-VI of O.A by a reasoned and speaking order taking into account the points raised therein and also in the light of R.B.E No. 103/05 dated 01.05.1999, within a period of three months from the date of receipt of certified copy of this order.

3. With the aforesaid directions, the O.A is disposed of finally with no order as to costs.

Be noted that I have not passed any order on merits of the case.

Anand
MEMBER- J.

/Anand/